

LOK SABHA

Monday, 18th November, 1957.

The Lok Sabha met at Eleven of
the Clock.

[Mr. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Committee on Plan Projects

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*207. { Shri Bibhuti Mishra:
Shri Shree Narayan Das:
Shri Radha Raman:
Dr. Ram Subhag Singh:
Shri Harish Chandra
Mathur:
Shri N. R. Munisamy:
Shri Sanganna:
Shri Raghunath Singh:
Shri Parulekar:
Shri Kodiyar:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Committee on Plan Projects and the three teams appointed by it have submitted their final or interim reports;

(b) if so, whether they will be laid on the Table; and

(c) the decisions arrived at by Government on the main recommendations contained in these reports?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) to (c). Under the directions of the National Development Council, the reports of the teams appointed by the Committee on Plan Projects have first to be discussed with the project Authorities/State Governments/Central Ministries concerned and an endeavour made to reach agreed conclusions before they are submitted to the Committee on

Plan Projects, which will place them before the National Development Council. The final directions on the reports will be given by the National Development Council. The teams for Community Projects & National Extension Service and Irrigation & Power Projects have completed their work and have drawn up their preliminary recommendations which are now under discussion with authorities concerned. The team for Buildings Projects has completed one of its reports which has been discussed with the authorities concerned. As soon as the reports are in a final form, copies will be placed on the Table of the House. A copy of the interim report of the Community Projects and National Extension Service Team on Democratisation of District Development Administration which has been published for eliciting public opinion is, however, placed on the Table of the Lok Sabha. [Placed in Library. See LT-359/57].

श्री बिभूति मिश्र : इस स्टेटमेंट को देखने से पता चलता है कि सरकार ने अभी तक कोई निश्चय नहीं लिया है। रिपोर्ट में डिस्ट्रिक्ट बोर्ड्स के बारे में लिखा है कि इनको हटाना चाहिए। मैं जानना चाहता हूँ कि ६ बरस के कम्युनिटी प्रोजेक्ट के अनुभव के बाद सरकार ने इस विषय में क्या निश्चय किया है ?

श्री ब० ए० भगत : यह रिपोर्ट तो जनता के विचार जानने के लिए प्रकाशित की गयी है। उसके पहले ही सरकार अपना निश्चय कैसे दे सकती है।

श्री बिभूति मिश्र : मैं यह जानना चाहता हूँ कि जब सरकार ने इस रिपोर्ट को प्रकाशित किया था तो उसके पहले सरकार को तो कुछ इंडिकेशन देना

चाहिए था कि हम इस तरह की बात चाहते हैं ?

श्री ब० रा० भगत : सरकार को जो निदेश देना था वह उसने कमेटी को दिया है। सभी भारतीय तौर पर कमेटी ने एक रिपोर्ट दी है। जब जनता के विचार मासूम हो जायेंगे तब सरकार निश्चय करेगी।

श्री चिभूति बिश्न : मैं जानता हूँ कि सरकार का इस विषय में क्या विचार है। कुछ तो इंडिकेशन सरकार दे, कुछ तो सरकार हाउस को बतावे।

Mr. Speaker: The hon. Member is arguing.

डा० राम सुभग सिंह : क्या सरकार को यह पता है कि निर्वाचित प्रतिनिधियों के सक्रिय सहयोग के प्रभाव में विकास कार्य का काम बड़ी मन्द गति से चल रहा है, और क्या यह भी पता है कि फिलहाल बीज वगैरह बांटने के काम में श्री सिंचाई वगैरह के काम में काफी डीली नीति बरती गयी ?

श्री ब० रा० भगत : जी हाँ, यह जानकारी है।

डा० राम सुभग सिंह : इसके लिए क्या किया जा रहा है ?

[कोई उत्तर नहीं दिया गया है]

Shri Shree Narayan Das: May I know which of the Governments have accepted the recommendations of this Committee with regard to the establishment of a Development Authority at the Block level instead of having District Boards?

Shri B. E. Bhagat: I do not see how that is relevant to this question.

Shri Raghunir Sahal: One of the recommendations of this committee appears to be that as District Boards have no tradition of welfare work and they have neither the men nor the means at their disposal they should be done away with and a new

body for development work be constituted. May I know if the State Governments have been consulted with regard to this recommendation and what are their reactions?

Shri B. E. Bhagat: As I said, this Report has been published for eliciting public opinion. In the committee there were representatives of the State and the Chief Ministers of the various States were on these bodies and, naturally, in this interim report which has been published for eliciting public opinion the views of the State Governments are also incorporated.

Shri Sinhasan Singh: What were the main reasons that guided the Government in appointing these committees on the Plan projects; was there any complaint?

Shri B. E. Bhagat: Which committee?

Shri Sinhasan Singh: The three teams which were appointed. Did the Government feel that the working of the projects was not going on effectively and they wanted a committee to enquire?

Shri B. E. Bhagat: That is an old history. The National Development Council, I think, a year or more than a year ago appointed a committee on Plan projects with the Home Minister as Chairman to promote studies, to investigate and to evaluate the development work all over the country.

Shri N. E. Munisamy: May I know what are the specific terms of reference that have been given to this committee to submit an interim report which is a very lengthy one?

Shri B. E. Bhagat: They have all been published. The terms of reference of the Committee on Plan Projects and also of the various teams have been published. Three teams were appointed, one on Irrigation and Power, another on Buildings and a third on Community Development.

श्री भक्त बसंत : क्या गवर्नमेंट के ध्यान में यह बात आयी है कि उत्तर प्रदेश

की सरकार ने ब्लाक लेबिल पर इन कमे-टियों को बनाने का जो सुझाव है उसे प्रस्वीकार कर दिया है, और वर्तमान जिला बोर्डों और जिला नियोजन समितियों को भंग करके उनकी जगह एक नई परिषद, जिला परिषद बनाने का विचार किया है? क्या यह सुझाव केन्द्रीय सरकार की अनुमति से स्वीकार किया गया है या कि यह उत्तर प्रदेश सरकार की अपनी नई नीति है?

श्री डॉ० रा० भगत : यह तो उत्तर प्रदेश सरकार के हाथ की चीज है। अभी केन्द्रीय सरकार की स्वीकृति का सवाल नहीं उठता।

Shri M. E. Krishna: May I know whether the recommendations of the Evaluation Committee report have been fully implemented?

Shri B. R. Bhagat: I will request the hon. Member to direct that question to the Planning Commission.

Shri B. S. Murthy: May I know whether the Deputy Minister is in a position to tell us whether according to the recommendations of these committees the cost of expenditure will increase or decrease?

Shri B. R. Bhagat: I have great pleasure in informing the House that at least two teams submitted their reports. The teams on Irrigation and Power projects and for a study of Chambal and Lakkavali projects have recommended an economy of Rs. 130 lakhs which has been accepted. The other team over which my hon. senior colleague, the Minister of Irrigation and Power, presided, completed the study only on one of the projects, the grain godowns structure, and have recommended a savings in godowns structure to the tune of Rs. 180 lakhs which has been accepted. So the committees have done very valuable work.

Pataskar Report on Madras and Andhra Border

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*208. { Shri D. C. Sharma:
Shri Wodeyar:
Shri Narasimhan:
Shri M. V. Krishnarao:

Will the Minister of Home Affairs be pleased to state:

(a) whether Pataskar Report on the border dispute between Madras and Andhra Pradesh has been considered; and

(b) if so, with what results?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) The Governments of the States of Madras and Andhra Pradesh have accepted the recommendations made in Shri Pataskar's report on the border dispute between the two States. Steps are being taken to implement the report.

Shri D. C. Sharma: May I know if in the Pataskar Report some general principles have been stated with regard to arbitration of such border disputes and, if so, what is the nature of those general principles?

Shri Datar: Those recommendations are contained in the report which has been placed on the Table of the House.

Shri Wodeyar: May I know whether the State of Mysore had represented to the Central Government about the inclusion of Hosur taluk in Mysore and, if so, whether any action is proposed to be taken on that representation of the Mysore State?

Shri Datar: It is for the State Government to raise this question before the Zonal Council and then further steps can be taken.

Shri Narasimhan: Since the Pataskar Report has been published and accepted, have Government received any representation from two villages